

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b) After considering all aspects of Sugar and Sugarcane policy the Government announced a comprehensive sugar policy on 16-2-1993, which included, *inter-alia*, raising of the Statutory Minimum price of Sugarcane for 1992-93 season to Rs. 31 per quintal and the advance announcement of Statutory Minimum Price for 1993-94 season at Rs. 32.50 per quintal. As per the current assessment the production of Sugarcane this year (1992-93) is likely to be about 250 million tonnes.

Rise in Female infanticide in Saleem districts of Tamilnadu

1408. DR. NARREDDY THULASI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it has come to the notice of the Government that there is an alarming rise in female infanticide in Salem district of Tamilnadu; and

(b) if so, what action has been taken by Government?

THE MINISTER OF STATE OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BAS-AVA RAJESHWARI): (a) Female Infanticide is understood to be practised by some communities in parts of Tamil Nadu particularly in Saleem District

(b) Various programmes of action and advocacy are being implemented to project a positive image of girl children so as to bring about changes in societal attitudes towards them. A National Plan of Action for the SAARC Decade (1991—2000) of the Girl Child focussing on survival, protection and development of the girl child has been formulated. A special set of interventions for adolescent girls has been institutionalised through the ICDS infrastructure.

The State Government of Tamil Nadu has organised cradles in vulnerable areas to receive abandoned babies who can then be nurtured and cared by reputed voluntary organisations. It has also taken up a special campaign to arise public awareness on this issue in Saleem. The State Government has announced a Scheme Of depositing Rs. 2000 in the name of the Girl Children from poor families so that this money can mature and can be used for her upkeep and development. To raise the status of women, a number of programmes of income generation activities have also been taken up. Besides the above measures, the State Government has also taken steps to strengthen the enforcement of the provisions of the relevant Criminal Laws.

Transfer Policy of Kendriya Vidyalaya Sangathan

1409. SHRI BISHAMBHAR NATH PANDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that • the Kendriya Vidyalaya Sangathan has

@Previously Unstarred Question 243, transferred from 24th February, 1993